

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 245 OF 2018 &
IA NO. 981 OF 2018

Dated: 31st August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Corpn Ltd **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr **Respondent(s)**

Counsel for the Appellant(s) : Ms. Rimali Batra
Mr. Saumya Sharma

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Ashish Verma
Mr. Subir Kumar
Ms. Srishti Thukral for R-2

ORDER

List the matter on **17.09.2018**, as requested by learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member